NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: Kimberly Forestry Pvt. Ltd.
V/s.
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 OF COMPANIES ACT, 2013.

Order

16. C.P.2038 (MB)/2018

Professional appearing on behalf of the Petitioner present and submitted the Balance sheets for the years from 2012-13 to 2015-2016 were filed in the Registry.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/